NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.18/(MAH)/2013 CA No. 137/2011 & 149/2013

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES: Mrs. Girija K. Kutty

M/s. Accord Shipping Agencies (I) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

1 V. Mannadier Advocatef As 192 June dies 2 Bhank Movell Advocate for fether The 1/8 VMA Legal S. No.

COMMON ORDER T.C.P. No. 18/397-398/CLB/MB/MAH/2013 T.C.P. No. 82/397-398/CLB/MB/MAH/2013

- In both these Petitioners, The Learned Representatives are present. 1.
- They are seeking time to file Written Submissions. Granted. 2.
- 3. Now listed for hearing on 28.06.2017.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 03.05.2017